PFG(802)/2012-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi dated 27.06.2013

OFFICE ORDER

After approval by competent authority, the following transfers are ordered with immediate effect:

<table>
<thead>
<tr>
<th>SL</th>
<th>Name of the ICLS officer</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sh. PS Khade, JTS</td>
<td>AOL in OL Ahmedabad</td>
<td>AROC cum AOL in ROC cum OL Jaipur</td>
</tr>
<tr>
<td>2</td>
<td>Sh. RC Mishra STS</td>
<td>DOL in ROC cum OL Jaipur</td>
<td>DOL in OL Ahmedabad</td>
</tr>
</tbody>
</table>

2. Both the controlling officers (ROC cum OL Jaipur and OL Ahmedabad) are instructed to relieve the transferred officers immediately. No leave can be sanctioned to them after this order.

(R K Pandey)
Under Secretary to the Government of India
Telefax: 23383507

To

1. Sh. PS Khade, JTS
2. Sh. RC Mishra, STS
3. Sr. PPS/PPS/PS to Secretary, AS and JS(M),
4. RD Ahmedabad
5. ROC cum OL Jaipur
6. OL Ahmedabad
7. EG Cell for placing this order in employees corner (transfers/postings).